

TAMIL NADU GOVERNMENT GAZETTE EXTRAORDINARY NO. 50A

FINANCE DEPARTMENT

**PROCUREMENT OF WEANING FOOD AND ENTRUSTMENT OF STITCHING OF SCHOOL UNIFORMS
INTENDED FOR FREE SUPPLY OF UNIFORMS FROM CERTAIN WOMEN'S CO-OPERATIVE SOCIETIES
UNDER TAMIL NADU TRANSPARENCY IN TENDERS ACT.**

*(G.O.Ms.No.63, Finance (Salaries), 16th February 2007, Maasi 4, Viya,
Thiruvalluvar Aandu – 2038.)*

No.II(2)/FIN/83(d)/2007.

Under clause (f) section 16 of the Tamil Nadu Transparency in Tenders Act,1998 (Tamil Nadu Act 43 of 1998), the Governor of Tamil Nadu hereby notifies for the procurement of weaning food directly from Women's Industrial Co-operative Societies to the extent of 65% of the requirement or upto the optimum level that could be supplied by the said societies whichever is less and entrustment of work relating to stitching of school uniforms intended for free supply to school going children to the Women's Co-operative Tailoring Societies registered with the Directorate of Social Welfare as on the date of entrustment of work.

K. GNANADESIKAN,
Secretary to Government.